5

- (i) (事) 1989-90 वर्ष के लिए हैन्डीकापट्स एण्ड हैंडल मस एक्स-पोर्टस कारपोरेशन ग्राफ इंडिया लिमिटेड, नई दिल्ली की वार्षिक प्रतिवेदन ग्रौर लेखे, लेखाम्रों पर लेखापरीक्षकों के प्रति-वेदन और उन पर भारत के महालेखापरीक्षक की टिप्पणियों सहित
- (ख) कारपोरेशन कार्यकरण की सरकार द्वारा समीक्षा । [Placed in Litrary. See No. LT-235/911
- (ii) (市) 1989-90 के लिए सैन्ट्ल काटेज इंडस्टीज रेशन श्राफ इंडिया, नई दिल्ली वार्षिक प्रतिवेदन और लेखे. लेखाओं लेखापरीक्षकों के प्रतिवेदन और उन भारत के नियंत्रक-महालेखापरीक्षक टिप्पणियों सहित ।
- (ख) कारपोरेशन के कार्यकरण की सरकार द्वारा समीक्षा ।
- अपर (i) में छिल्लिखित पत्नों को सभा पटल पर रखने में हुए विलम्ब के कारणों को दर्शाने वाला तथा (अंग्रेजी हिन्दी in Library. Placed See No: LT-321/917

Notifications of the Ministry of Environment and Forests (Department of **Environment, Forests and Wildlife)**

THE MINISTER OF STATE IN THE MINISTRY OF **PARLIAMENTARY** AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMAN-GALAM): Madam, on behalf of SHRI KAMAL NATH I lay on the Table a copy each (in English and Hindi)of the following Notifications of the Ministry of Environment and Forests (Department of Environment Forests and Wildlife):-

- (i) G.S.R. No. 93(E) dated the 27th February, 1991 publishing the Environment (Protection) Second Amendment Rules, 1991 under section 26 of the Environment (Protection) Act, 1986.
- (ii) S.O. No. 145(E) dated the 27th February, 1991 regarding delegation of powers to Central Pollution Contro Board to recognise laboratories and Analysts.

[Placed in Library. See No. LT-260/91 for (i) and (ii)]

Notification of the Ministry of Industry (Department of Company Affairs)

SHRI RANGARAJAN KUMARAMANGALAM: Madam, I also lay on the Table a copy (in English and Hindi) of the Ministry of Industry (Department of Company Affairs) Notification S.O. No. 2544 dated the 29th September, 1990 specifying the regional constituencies for the purposes of elections to the Council of the Institute of Cost and Works Accountants of India, [placed in Library. See No. LT-324 91]

- I. Appropriation Accounts (Civil) (1989-90)
- II. Finance Accounts (1989-90) of the Union Government
- III. Report of Comptroller and Auditor General of India (for the year ended the 31st March, 1990

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHANTARAM POTDU-KHE): Madam, I lay on the Table a copy each (in English and Hindi)

7

- (i) Appropriation Accounts (Civil) for the year 1989-90. [Placed in Library. See No.LT-244/91]
- (ii) Finance Accounts of the Union Government for the year 1989-90. [Placed in Library. See No. LT-245/91]
- (iii) Report of the Comptroller and Auditor General of India for the year ended the 31st March, 1990 [No. 1 of 1991—Union Government'—(Civil).] [Placed in Library. See No. LT-292/91].
- (iv) Report of the Comptroller and Auditor General of India for the year ended the 31st March, 1990 [No. 8 of 1990—Union Government—Defence Services (Army and Ordnace Factories)]. [Placed in Library. See No. LT-293/91]
 - I. Report and Accounts (ending 31st March, 1990) of the various **Regional Rural Banks**
 - II Notifications of the Ministry of **Finance (Department of Revenue)** under Customs Act, 1962
 - III. Notifications of the Ministry of **Finance (Department of Revenue)** regarding Central Excise Tariff Act, 1985.
 - IV. Notifications of the Ministry of Finance (Department of Revenue) under Central Excise and Salt Act, 1944.

SHRI SHANTARAM POTDUKHE: Madam, I also lay the following papers:—

I. A copy each (in English and Hindi) of the Annual Report

and Accounts of the following Regional Rural Banks for the year ended 31st March, 1990, together with the Auditors' Report on the Accounts :-

on the Table

- Sabarkantha Gandhinagar Gramin Bank, Himatnagar (Gujarat). [Placed in Library. See No. LT-333/91]
- 2. Jammu Rural Bank, Jammu (J & K). [Placed in Library. See No. LT-334/91]
- Gramin 3. South Malabar Bank. Malappuram (Kerala). [Placed in Library. See No. LT-335/91]
- 4. Indore Ujjain Kshetriya Gramin Bank, Ujjain (M.P.) [Placed in Library. See No. LT-336/91]
- 5. Fatehpur KshetriyaGramin Bank, Fatehpur
- 6. (U.P.). [Placed in Library. See No. LT-337/91]
- 7. Bardhaman Gramin Bank, Burdwan (W.B.) [placed in Library. See No. LT-338/91]
- 7. Farrukhabad Gramin Bank. Farrukhabad (U.P.) [Placed in Library. See No. LT-339/91]
- 8. Tripura Gramin Bank, Agartala (Tripura). [Placed in Library. See No. LT-340/91]
- 9. Kashi Gramin Bank, Varanasi (U.P.). [Placed in Library. See No. LT-341/91]
- 10. Chhatrasal Gramin Bank, Orai. Distt. Jalaun (U.P.). [Placed in Library. See No. LT-342/91]
- 11. Mizoram Rural Bank, Aizawl [Placed (Mizoram). Library. See No. LT-343/91]
- 12. Hazaribagh Kshetriya Gramin Bank, Hazaribag (Bihar) [placed i n Library. See No. LT-344/91]